

PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani
PRL CIVIL JUDGE AND JMFC, Sindhanur
Cause List Date: 11-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|--------------------------|--|-------------------------|--|----------------------------------|
| 1 | EX 62/2016 (SUMMONS) | | Teerthappa S/o Budeppa Vs E.Ravi S/o Venkata Shetty | G.Pampapati |
| 2 | EX 65/2016 (SUMMONS) | | PKG Bank Vs Sumitrappa S/o Malkavva | H.Basavaraj Hulihyder. |
| 3 | O.S. 414/2020 (APPEARANCE OF PARTY) | | Smt. Lakshmi W/o. Sharanappa Vs Ramesh S/o. Mallappa | R.K. Nagaraj |
| 4 | O.S. 213/2020 (A.D.R.) IA/1/2020 | | Prashant S/o. Basavaraj Vs Yankoba S/o. Pampanna Somareddy | K VEERANAGOUNDA |
| 5 | EX 22/2010 (ARGUMENTS) | | K.Venkat Rao Vs D C Raichur | K.Veerabhadra Gouda mk |
| WRITTEN STATEMENT | | | | |
| 6 | O.S. 234/2020 (COGNIZANCE) | | Babu kabiraja S/o. Nikhinjo Kabiraja Vs Bikash Mandal S/o. Pancharam Mandal | Anandkumar M |
| 7 | O.S. 413/2019 (FOR COMPLIANCE) IA/1/2019 | | Ram Mestri S/o. Nitay Mestri Vs Billurani W/o. Sedheerchandra Mestri | Karunakar |
| 8 | O.S. 162/2020 (FOR SETTLEMENT) | | Smt. Sharada B Malagatti W/o Basanagouda Vs Kumari Girija D/o Late Devappa | H.Ramanagouda |

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| 1 | C.C. 865/2015 (SUMMONS) | | State by Town P.S. Vs Maheboob So Khaseem Sab | APP |
| 2 | C.C. 252/2016 (SUMMONS) | | Town P.S. Sindhanur Vs Mohammedsab Alias Abdul Raheman | APP |
| 3 | C.C. 1004/2018 (SUMMONS) | | Town P.S. Sindhanur Vs Narsimha Rao P. S/o. Nagabhushan Padmanabhini | A.P.P. |
| 4 | C.C. 1250/2019 (SUMMONS) | | State By Town PS Vs G Samatha Sharma | APP |
| 5 | C.C. 443/2020 (SUMMONS) | | State by Sindhanur Town PS Vs Asha W/o. Pradeep | APP |
| 6 | C.C. 644/2020 (SUMMONS) | | State by Town PS Vs Lal Sab S/o Husain Sab | APP |
| 7 | C.C. 647/2020 (SUMMONS) | | State by Town PS Vs Ravi S/o Ambanna | APP |
| 8 | C.C. 726/2020 (SUMMONS) | | State by Sindhanur Town P.S Vs Ramesh S/o. Narasappa | APP |
| 9 | C.C. 730/2020 (SUMMONS) | | State by Town PS Vs Najeeruddin S/o Babu Sab | APP |
| 10 | C.C. 735/2020 (SUMMONS) | | State by Town PS Vs Basavaraj S/o Gurusiddappa | APP |
| 11 | C.C. 739/2020 (SUMMONS) | | State by Sindhanur Town P.S Vs Ambanna S/o. Hanumanthappa Devaragudi | APP |
| 12 | C.C. 1255/2020 (SUMMONS) | | State by Town PS Vs Mahaboob @ Jokali Mahaboob S/o Syed Hussain Jokali | APP |
| ISSUE NBW | | | | |
| 13 | C.C. 704/2014 (SUMMONS) | | D.S.Kalmath Vs Hanumanthappa | G.S.R.K.R. |

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| 14 | C.C. 305/2015 (SUMMONS) | | State of Karnataka Vs Krishnappa So Mariswamy | APP SREEDHAR SESHAGIRI KULKARNI |
| 15 | C.C. 477/2018 (SUMMONS) | | Traffic P.S. Sindhanur Vs Syed Hameed S/o. Syed Saleem | A.P.P |
| 16 | C.C. 857/2018 (SUMMONS) | | Traffic P.S. Sindhanur Vs Anjaneyalu S/o. Pedda Rangappa | A.P.P. |
| 17 | C.C. 1222/2019 (SUMMONS) | | State By Town PS Vs Khajapasha Alias pash S/o Hasangouda Patel | APP |
| 18 | C.C. 1245/2019 (SUMMONS) | | State by Town P.S Sindhanur. Vs Shabber Pasha S/o. Gouse Mohinuddin | app |
| 19 | C.C. 840/2013 (NOTICE) | | State of Karnataka Vs Durugappa So Kanakappa . | APP |
| 20 | C.C. 272/2012 (EVIDENCE) | | State of Karnataka Vs Amareshappa | APP S.V. Patil. |
| 21 | C.C. 277/2012 (EVIDENCE) | | State of Karnataka Vs Mallikarjuna Malkajappa S/o Amarappa Kumbar | A.P.P. M.A.G. |
| 22 | C.C. 793/2012 (EVIDENCE) | | State of Karnataka Vs V.Shivaramareddy | APP RKN |
| 23 | C.C. 920/2012 (EVIDENCE) | | State of Karnataka Vs Basavanthappa S/o Mallanagouda Biradar | APP K. Bheemanagouda |
| 24 | C.C. 645/2013 (EVIDENCE) | | State of Karnataka Vs Yamanooru | Sindhanur Town PS |
| 25 | C.C. 446/2014 (EVIDENCE) | | State of Karnataka Vs Heetesh M Katariya | A.P.P. J. Rayappa |
| 26 | C.C. 720/2014 (EVIDENCE) | | Town P.S. Sindhanur. Vs Husainappa | APP |

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| 27 | C.C. 740/2014 (EVIDENCE) | | Sindhanur Town PS Vs Ayyappa So. Sharanappa | A.P.P. |
| 28 | C.C. 56/2015 (EVIDENCE) | | State of Karnataka Vs Imran Kanga. | APP |
| 29 | C.C. 64/2015 (EVIDENCE) | | PSI Town PS, Vs Raghu So Yamanappa Jutagi | APP |
| 30 | C.C. 300/2015 (EVIDENCE) | | Town P.S. Sindhanur. Vs Gyanappa So Pavadeppa | A.P.P. |
| 31 | C.C. 420/2015 (EVIDENCE) | | Sindhanur Town PS Vs Basha So. Rajasab | APP K VEERANAGOUNDA |
| 32 | C.C. 821/2015 (EVIDENCE) | | State of Karnataka Vs Nagaraj So Ambanna | APP |
| 33 | C.C. 791/2016 (EVIDENCE) | | Excise PS. Sindhanur Vs Niranjana Biswas S/o. Dustalal | |
| 34 | C.C. 932/2016 (EVIDENCE) | | Excise P.S. Sindhanur Vs Chandusab S/o. Kadharsab | A.P.P |
| 35 | C.C. 942/2016 (EVIDENCE) | | Sindhanur Town PS Vs Areef S/o. Abdul Baseed Ali | A.P.P. |
| 36 | C.C. 773/2018 (EVIDENCE) | | Town P.S. Sindhanur Vs Narasimharao MMV S/o. ramachandra Rao | A.P.P. |
| 37 | C.C. 270/2019 (EVIDENCE) | | Town P.S.Sindhanur Vs Venkatesh S/o. Hanumanthappa | A.P.P. |
| 38 | C.C. 2512/2020 (APPEARANCE OF ACCUSED) | | State by Traffic PS Vs Gafoorsab S/o Abdulsab | APP |
| 39 | C.C. 805/2011 (FRAMING OF CHARGE OR PLEA) | | State of Karnataka Vs Suresh | A.P.P. R.M. |
| 40 | C.C. 360/2013 (JUDGEMENT) | | State of Karnataka Vs Ramesh So Krishnappa Jalahalli | A.P.P. |
| 41 | P.C. 29/2015 (SWORN STATEMENT) | | Durugappa So Ayappa Vs Erappa So Somappa. | Hanumesh |

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| 42 | Crl.Misc. 1069/2015 (ISSUE DISTRESS WARRANT) | | Munni Begam Wo Mohinuddin Vs Mohinuddin @ Modinsab SoKhadersab | S.V.Patil |
| 43 | Crl.Misc. 1801/2020 (NOTICE TO RESPONDENT) | | Ningappa S/o. Ambanna Vs The Registrar of Birth and Deaths i.e. The Sanitary Inspector, CMC Office, Sindhanur | J. Rayappa |
| 44 | Crl.Misc. 1906/2020 (NOTICE TO RESPONDENT) | | K Ramakrishna S/o. K Srinivas Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur | SHRINIVAS BADI |
| 45 | Crl.Misc. 2169/2020 (NOTICE TO RESPONDENT) | | N Sujatha W/o. N Govindan Rao Vs The Sanitary Inspector, i.e. Birth and Death Registrar, CMC, Sindhanur | M. Nagaraj |
| 46 | Crl.Misc. 2235/2020 (NOTICE TO RESPONDENT) | | Jyothi W/o. Sangappa Vs The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur | Chidanandappa D Udbal |
| 47 | Crl.Misc. 2340/2020 (NOTICE TO RESPONDENT) | | Ayyappa S/o. Hanumanth Vs The Registrar, Birth and Deaths Registration, CMC Office, Sindhanur | Ramana Gouda |
| 48 | Crl.Misc. 2341/2020 (NOTICE TO RESPONDENT) | | Ayyappa S/o. Hanumanth Vs The Registrar, Birth and Deaths Registration, CMC Office, Sindhanur | Ramana Gouda |
| 49 | Crl.Misc. 2342/2020 (NOTICE TO RESPONDENT) | | Suresh Sajjan S/o. Mallikarjun Sajjan Vs The Registrar of Birth and Deaths, i.e. The Commissioner, CMC, Sindhanur | Veeresh Pannur |
| 50 | Crl.Misc. 2343/2020 (NOTICE TO RESPONDENT) | | Shivappa S/o. Somanna Ramareddy Vs The Registrar of Birth and Deaths, i.e. The Commissioner, CMC, Sindhanur | Ramana Gouda |

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| 51 | Crl.Misc. 2344/2020 (NOTICE TO RESPONDENT) | | Sayed Patel S/o Lale Patel Vs The Registrar of birth and Death, CMC Office, Sindhanur | KALMANGI AMAREGOUDA |
| 52 | Crl.Misc. 2345/2020 (NOTICE TO RESPONDENT) | | Amarappa S/o. Pampanna Vs Manjappa @ Manjunatha S/o Amarappa @ Amarappa | M. Nagaraj |
| 53 | Crl.Misc. 2356/2020 (NOTICE TO RESPONDENT) | | Shamma W/o. Chatrappa Harijan Vs The Registrar of Birth and Deaths, CMC Office, Sindhanur | N. Ramesh |
| 54 | Crl.Misc. 2357/2020 (NOTICE TO RESPONDENT) | | Shamma W/o Chatrappa Harijan Vs The Registrar of Birth and Deaths, CMC, Office, Sindhanur | N. Ramesh |
| 55 | Crl.Misc. 2358/2020 (NOTICE TO RESPONDENT) | | Lakkappa S/o. Venkappa Vs The Sanitary Inspector, Birth and Deaths Registration, CMC Office, Sindhanur | Chidanandappa D Udbal |
| 56 | Crl.Misc. 2359/2020 (NOTICE TO RESPONDENT) | | Hussainbasha S/o. Khajasab Vs The Registrar of Birth s and Deaths i.e. The Sanitary Inspector, CMC, Sindhanur | MOHAMMED ALI NAIK |
| 57 | Crl.Misc. 2388/2020 (NOTICE TO RESPONDENT) | | Basanna S/o. Marachappa Rathoda Vs The Registrar of Births and Death i.e. CMC Office, Sindhanur | Basha H |
| 58 | Crl.Misc. 2389/2020 (NOTICE TO RESPONDENT) | | Siddappa S/o Holeyappa Vs The Registrar of Birth and Deaths, CMC office, Sindhanur | Basha H |
| 59 | Crl.Misc. 2392/2020 (NOTICE TO RESPONDENT) | | Sangamesh S/o. Amarayya Vs The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur | M. Shashikant |
| 60 | Crl.Misc. 2393/2020 (NOTICE TO RESPONDENT) | | Sangamesh S/o. Amarayya Vs The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur | M. Shashikant |

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| 1 | O.S. 331/2014 (HEARING) | | Ravishankar so Late Siddanagouda Vs Muddanagouda So Late. Ramangouda | MD.RIYAZ AHMED |
| 2 | O.S. 464/2014 (HEARING) | | Nagappa So Dodda Earanna Vs Basavaraj So Hampanna | Shashidhargouda Kelur |
| 3 | FDP 7/2015 (HEARING) | | SMT.SHANTHAMMA Vs VENKANAGOUDA MALIGADER VENKANNA | |
| 4 | O.S. 66/2016 (HEARING) | | H.Sharanappa Gouda So Mahadevappa Vs Lingabassappa So Thimmanagouda | MALLIKARJUNA |
| 5 | O.S. 195/2016 (HEARING) IA/1/2016 | | Smt.Sumangalamma D/o Late Sharanappa Vs Praveen Patil S/o Shambanagouda | BHEEMAGOUDA |
| 6 | O.S. 189/2018 (HEARING) | | Smt.Urukundamma W/o Timmappa Vs Smt. Rajjamma W/o Mahadevappa | GUMMA BASAVARAJ |
| 7 | Misc 38/2018 (HEARING) IA/1/2018 | | G.Nageshwara Rao S/o G. Rama Rao Vs C.H. Srinivas S/o C.H. Ramarao | G.S.R.K. Reddy |
| 8 | FDP 3/2020 (HEARING) IA/1/2020 IA/2/2020 | | Smt. Renuka W/o Naveen Vs Smt. Narasamma W/o Late Mallappa | jareena |
| 9 | M.C. 39/2020 (HEARING) | | Achuta T.S S/o. Thimmayya Swamy Vs Smt. K. Lakshmi W/o. Achuta T.S | SRI SHASHIDHARGOUDA KELUR |
| 10 | O.S. 109/2014 (EVIDENCE) | | AHALYADEVI Vs DEVENDRAPPA | |
| 11 | O.S. 207/2014 (EVIDENCE) IA/1/2012 | | Ameresh and another Vs Arjunappa and others | C.PANDU |
| 12 | Misc 44/2014 (EVIDENCE) | | Smt. Paddamma Wo Narasimha Vs Ramakrishna So Narasimha and others. | K.KRSHNA RAO |

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| 13 | O.S. 428/2014 (EVIDENCE) | | G. Basavarajappa S. Hampanagouda Vs R.P Srinivas So Sambashivayya | G.R.KULKARNI |
| 14 | L.A.C. 42/2014 (EVIDENCE) | | Smt. Eramma Wo Late Timmayya Vs Spl Land Acqun officer | SHIVARAJ PATIL |
| 15 | L.A.C. 50/2014 (EVIDENCE) | | Hanumantha So Basappa Vs The Spl Land acqun. Officer | Shanthagouda Patil |
| 16 | L.A.C. 51/2014 (EVIDENCE) | | Hanumayya So Shivayya others Vs The Spl Land acqun. Officer | Shanthagouda Patil |
| 17 | L.A.C. 52/2014 (EVIDENCE) | | G. Ramu So Purushottamaraju Vs The Spl Land acqun. Officer | Shanthagouda Patil |
| 18 | L.A.C. 53/2014 (EVIDENCE) | | Nagayya So Mallayya Dead by Lrs Vs The Spl Land acqun. Officer | Shanthagouda Patil |
| 19 | L.A.C. 54/2014 (EVIDENCE) | | G.Purushottamaraju So Fakker Raju Vs The Spl Land acqun. Officer | Shanthagouda Patil |
| 20 | L.A.C. 41/2014 (EVIDENCE) | | Shivanna So Hanumantha Delli Vs The Spl Land acqun. Officer | Shanthagouda Patil |
| 21 | L.A.C. 55/2014 (EVIDENCE) | | Karaveerappa So Basayya Vs Spl Land Acqun Officer | Shanthagouda Patil |
| 22 | L.A.C. 56/2014 (EVIDENCE) | | Erappa So Mahadevappa Vs The Spl Land acqun. Officer | Shanthagouda Patil |
| 23 | L.A.C. 57/2014 (EVIDENCE) | | Yellappa so Earanna Kowtal Vs The Spl Land acqun. Officer | Shanthagouda Patil |
| 24 | L.A.C. 58/2014 (EVIDENCE) | | Dodda Narasappa So Basappa and others Vs The Spl Land acqun. Officer | Shanthagouda Patil |
| 25 | L.A.C. 59/2014 (EVIDENCE) | | Mahadevappa So Sharabanna Hoskote Vs Spl Land Acqun Officer | Shanthagouda Patil |
| 26 | L.A.C. 60/2014 (EVIDENCE) | | Shankargouda So Pampangouda Vs Spl Land Acqun Officer | Shanthagouda Patil |

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| 27 | L.A.C. 61/2014 (EVIDENCE) | | Shivakumar So Narasappa Vs The Spl Land acqun. Officer | Shanthagouda Patil |
| 28 | L.A.C. 62/2014 (EVIDENCE) | | Bheemanna So Hanumanna Vs Spl Land Acqun Officer | Shanthagouda Patil |
| 29 | L.A.C. 63/2014 (EVIDENCE) | | Shivarajappa So Erappa Sangapur Vs Spl Land Acqun Officer | Shanthagouda Patil |
| 30 | L.A.C. 64/2014 (EVIDENCE) | | Sangappa So Late Mahadevappa Vs Spl Land Acqun Officer | Shanthagouda Patil |
| 31 | L.A.C. 65/2014 (EVIDENCE) | | Smt. Mahanthamma Wo Veerabhadrappe Angadi Vs The Spl Land acqun. Officer | Shanthagouda Patil |
| 32 | L.A.C. 67/2014 (EVIDENCE) | | Amaregouda SoThimmanagouda Vs The Spl Land acqun. Officer | Shanthagouda Patil |
| 33 | L.A.C. 68/2014 (EVIDENCE) | | Shivappa So Mitrappa Vs The Spl Land Acquisition. | B.V.PATIL |
| 34 | L.A.C. 69/2014 (EVIDENCE) | | Shivappa So Lachamayya Vs The Spl Land Acquisition. | B.V.PATIL |
| 35 | L.A.C. 71/2014 (EVIDENCE) | | Shantha So Hanumantha Vs The Spl Land Acquisition officer. | B.V.PATIL |
| 36 | ECA 94/2015 (EVIDENCE) | | Smt.Bibi Fathima @ Bibi wo Late Bashasab Vs Basavaraj so Sidramappa @ Ramanna | BRAHMA GANESH |
| 37 | O.S. 101/2015 (EVIDENCE) | | Sharanappa So Late Hanumanthappa Beerappanavar and others. Vs Kiran Babu So Late Hanumanthappa Bombai and others. | M.MARIBASANGOUDA |
| 38 | O.S. 180/2015 (EVIDENCE) | | Basawaraj So Venkappa Vs Yenkappa So Thimappa Naik | C.J.RASTAPUR |
| 39 | O.S. 57/2016 (EVIDENCE) | | H.Pushpavathi Wo H.Sharanappagouda Vs Thimmanagouda So Lingabassappa | MALLIKARJUN |

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| 40 | O.S. 175/2016 (EVIDENCE) IA/1/2016 | | Nagappa Jally S/o Thimappa Vs Smt.Seethadevi W/o Ramakrishna @ Ramayya | HANUMANTHAPPA NAIK |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 41 | O.S. 228/2014 (SUMMONS) | 16-01-2021 | Shekharappa so Badiger Shivarajappa Vs Badiger Shivarajappa so Late Veerbhadrapa | RAJ RANGANATH NAYAK |
| 42 | O.S. 322/2014 (SUMMONS) IA/1/2013 | 16-01-2021 | Neelamma Wo Mallesh Do Bheema others. Vs Bheema So Hanumanthappa Thoppaladoddi others. | SHRIKANTH |
| 43 | O.S. 115/2015 (SUMMONS) IA/1/2015 | 16-01-2021 | K.Shranappa So K.Siddaramappa Vs V.Veeresh So Late V.Vishwanath | MALLINATH S HIREMATH |
| 44 | R.A. 48/2015 (SUMMONS) | 16-01-2021 | Mohammed Omar Farooque Uruf Baba So Late Jani Miyan Vs Smt.Rajmanna Wo Sri.Nahaney Sab Bagalkote | MOHAMMED KALEEM |
| 45 | O.S. 6/2016 (SUMMONS) IA/1/2016 | 16-01-2021 | Smt.N.Veeragavamma Do Goli Satti Raju Wo N.Venkatarao Vs Smt.M.Padmavathi Do Goli Satti Raju | GUMMA BASAVARAJ |
| 46 | O.S. 196/2016 (SUMMONS) IA/1/2016 | 16-01-2021 | Smt.Shankaramma D/o Late Sharanappa Vs Praveen Patil | BHEEMAGOUDA |
| 47 | O.S. 46/2017 (SUMMONS) IA/1/2017 | 16-01-2021 | Qurshid Hussain S/o Khasim Sab Vs Mohammed Yunus alias Yusuf Sab S/o Late Yusuf Sab | N.WAHEED PATEL |
| 48 | O.S. 123/2017 (SUMMONS) | 16-01-2021 | Mudukappa S/o Late Sangappa Vs Mallappa S/o Late Sangappa | GUMMA BASAVARAJ |
| 49 | O.S. 140/2018 (SUMMONS) IA/1/2018 | 16-01-2021 | Manjunath Gujjal S/o Late Anjinappa Gujjal Vs C H Sudha W/o Anand Kumar | M Kalidas |
| 50 | O.S. 162/2018 (SUMMONS) | 16-01-2021 | Prashanth S/o Giriyappa Vs Nagappa S/o Ramanna | B V Patil |

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| 51 | O.S. 3/2019 (SUMMONS) | 16-01-2021 | Shaikh Basheer Haji S/o Haji Hussain Sab Alias Shaik Haji Vs Taluri Subba Rao S/o Nageshwar Rao | Basavaraj Patil |
| 52 | M.C. 71/2019 (SUMMONS) | 16-01-2021 | ShruthiAliyas R Shruti Wo Ravichandra Aliyas Ravichandra Hadapad Vs Ravichandra Aliyas REacichndra Hadapad S/o Parasappa | Shivasharanappa |
| 53 | R.A. 49/2019 (SUMMONS) IA/1/2019 IA/2/2019 | 16-01-2021 | Amaresh Aliyas Amare gouda S/o Late Bheemanna Uppar Vs Hanumantha S/o Late Bheemanna Uppar | Padma Vard rao |
| 54 | R.A. 57/2019 (SUMMONS) IA/1/2019 IA/2/2019 | 16-01-2021 | Manjunath S/o Late Rajshekar Gouda Vs Jubeda W/o Bandenawaz | Girija Advocate |
| 55 | O.S. 200/2019 (SUMMONS) | 16-01-2021 | State Bank of India Vs Sagar Naikent S/o Satyanarayana naikenti | M. VERANAGOUDA |
| 56 | R.A. 59/2019 (SUMMONS) IA/1/2019 | 16-01-2021 | Yallappa S/o Na4rasappa Bombai Vs Amaresh S/o Huchhappa Katari | SRI SHASHIDHARGOUDA KELUR |
| 57 | Misc 1/2020 (SUMMONS) | 16-01-2021 | Sri. Basavaraj S/o Late Mahadevappa Vs Smt. Laxmi Kantamma W/o Subbarao Since deceased by her LRS. | B. K. Amareshappa |
| 58 | O.S. 19/2020 (SUMMONS) | 16-01-2021 | Karnataka Grameena Bank Vs Ravidra Kumar Desai | A.N.Raj |
| 59 | O.S. 20/2020 (SUMMONS) | 16-01-2021 | Karnataka Grameena Bank Vs Ravidra Kumar Desai | A.N.Raj |
| 60 | R.A. 36/2020 (SUMMONS) | 16-01-2021 | Dyavanna S/o Fakeerappa Vs Smt. yallamma W/o Late Hanumantha | GUMMA BASAVARAJ |
| 61 | G and W.C. 5/2020 (SUMMONS) | 16-01-2021 | Mohan Kumar D S/o Devaraju Vs Lakshmiputranya S/o Bajjayya | Stella Sharlet |
| 62 | O.S. 147/2014 (OBJECTION) | 16-01-2021 | BASAVARAJ Vs ERAMMA | MOHD.OSMAN ALI |

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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
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| 63 | O.S. 164/2014 (OBJECTION) | 16-01-2021 | DODDANAGOUDA PATIL Vs ANNAPURNA AND OTHERS | MARIBASANGOUDA MARIBASANGOUDA |
| 64 | O.S. 333/2014 (NOTICE) | 16-01-2021 | Johrabi Do Bashu miya Wo Peer Ahmed Vs Ibrahim sab So Bashu miya | AYYANGOUDA PATIL |
| 65 | O.S. 409/2014 (NOTICE) | 16-01-2021 | Ramappa So Huligappa and othes Vs Huligappa So Rangayya and another | NOOR MOHAMMED |
| 66 | O.S. 414/2014 (NOTICE) | 16-01-2021 | Ladlesab @ Mohd.Kaleem So Late Ali Sher Vs Abubakkar So Late Ali sher | MOHD.ZAHEER PASHA |
| 67 | L.A.C. 88/2014 (OBJECTION) | 16-01-2021 | Basappa So Danappa Vs The Spl Land Acquinsition officer. | B.V.PATIL |
| 68 | O.S. 25/2015 (OBJECTION) IA/1/2015 | 16-01-2021 | Sri. V.Pampanna So Late V. Paranna Vs V. Nagaraj since deceased by L.Rs Smt. Sarojamma Wo Late Nagaraj | C.S.RASTAPUR |
| 69 | EX 18/2015 (NOTICE) | 16-01-2021 | G.MANJUNATH Vs MAHADEVAMMA | V.SATEESH |
| 70 | O.S. 149/2016 (OBJECTION) | 16-01-2021 | Smt.Sushila Bai W/o Late K.Hanuman Singh Vs Smt.Laxmi Bai W/o Late Bankat Singh | G.AMAREGOUDA |
| 71 | FDP 13/2017 (OBJECTION) IA/1/2017 | 16-01-2021 | Mahantamma W/o PampanaGouda Vs Shekarappa S/o Late Basanagouda | SRI SHASHIDHARGOUDA KELUR |
| 72 | M.A. 12/2017 (NOTICE) | 16-01-2021 | Basanagouda S/o Late Bhimanagouda Vs Gangamma W/o Late Bhimanagouda | GUMMA BASAVARAJ |
| 73 | O.S. 21/2018 (OBJECTION) IA/1/2018 IA/2/2018 | 16-01-2021 | Chakrapani Hospet S/o Sreedhar Hospet Vs Prashant S/o Mallanna | Avaneeshnath R Taranath |

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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|---|-------------------------|---|---------------------------------|
| 74 | M.A. 19/2018 (NOTICE) | 16-01-2021 | Union Bank of India, Branch Raichur by its Branch Manager Vs Ahmed Ali S/o Ali Nayakasab | A.N. Raj |
| 75 | R.A. 21/2018 (NOTICE) | 16-01-2021 | Mallayya S/o Adappa Vs Dodda Mallayya S/o Amaranna | Maruthi H.K |
| 76 | R.A. 31/2018 (NOTICE) IA/1/2018 | 16-01-2021 | Narasappa S/o Earanna Vs Fakeeramma W/o Pampanna | Mohammed Kaleem |
| 77 | O.S. 138/2018 (OBJECTION) IA/1/2018 | 16-01-2021 | Basamma W/o Ayyappa Vs Shashikala W/o Late Basavaraj | Vishwanath A. Patil |
| 78 | Misc 2/2019 (NOTICE) | 16-01-2021 | Gouramma D/o Buddappa and W/o Jambanna Vs Buddappa S/o Ayyappa | Imtyaz Hunan |
| 79 | R.A. 10/2019 (OBJECTION) IA/1/2019 IA/2/2019 | 16-01-2021 | Modinsab S/o Shaik Ahmed Vs Nazeer Ahmed S/o Late Rajahmed | Vishwanath A. Patil |
| 80 | Misc 19/2019 (NOTICE) IA/1/2019 | 16-01-2021 | Madras Fertilizers Limited by its General Manager Sri. H Gunasekaran Vs Bhagyalakshmi Trader by its Proprietor Alluti Satya Venkata Subba Rao S/o Gabbeshwar Rao | Girija |
| 81 | M.C. 45/2019 (NOTICE) | 16-01-2021 | Smt. Amrutha alias Kavya W/o Chandrashekar Vs Chandrashekar S/o Hanmpanagouda | SRI SHASHIDHARGOUDA KELUR |
| 82 | EX 11/2020 (NOTICE) | 16-01-2021 | Nagappa S/o Vijirappa Vs Mallayya S/ Shivarayappa | Mounesh Rathod |
| 83 | O.S. 105/2020 (NOTICE) IA/1/2020 | 16-01-2021 | Janardhana S/o Late Hanumanthappa Vs Krishnamurthy S/o Late anumanthappa | GUMMA BASAVARAJ |
| 84 | R.A. 45/2020 (NOTICE) IA/1/2020 IA/2/2020 | 16-01-2021 | Ayyappa S/o Bassanna Vs Ramangouda So Veeranagouda | C.Rajkumar |
| 85 | L.A.C. 12/2014 (HEARING) | 16-01-2021 | Smt. Sudhamma Vs The Executive Engineer, Minor Irrigation Department Kushtagi | S.Basavaraj Adv |

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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---------|-----------------------------|------------------|---|-----------------|
| 86 | L.A.C. 13/2014 (HEARING) | 16-01-2021 | Thimma Vs The Executive Engineer, Minor Irrigation Department Kushtagi | S.Basavaraj Adv |
| 87 | L.A.C. 15/2014 (HEARING) | 16-01-2021 | Mammayi Vs The Executive Engineer, Minor Irrigation Department Kushtagi | S.Basavaraj Adv |
| 88 | L.A.C. 16/2014 (HEARING) | 16-01-2021 | Bheema Vs The Executive Engineer, Minor Irrigation Department Kushtagi | S.Basavaraj Adv |
| 89 | L.A.C. 17/2014 (HEARING) | 16-01-2021 | Gajendra Kumar Vs The Executive Engineer, Minor Irrigation Department Kushtagi | S.Basavaraj Adv |
| 90 | L.A.C. 18/2014 (HEARING) | 16-01-2021 | Ramalingappa Vs The Executive Engineer, Minor Irrigation Department Kushtagi | S.Basavaraj Adv |
| 91 | L.A.C. 19/2014 (HEARING) | 16-01-2021 | Huligeppa Vs The Executive Engineer, Minor Irrigation Department Kushtagi | S.Basavaraj Adv |
| 92 | L.A.C. 20/2014 (HEARING) | 16-01-2021 | Narasangouda Vs The Executive Engineer, Minor Irrigation Department Kushtagi | S.Basavaraj Adv |
| 93 | L.A.C. 21/2014 (HEARING) | 16-01-2021 | Earamma Vs The Executive Engineer, Minor Irrigation Department Kushtagi | S.Basavaraj Adv |
| 94 | L.A.C. 23/2014 (HEARING) | 16-01-2021 | Hanumantharaya So Narasingappa Kare Vs Spl Land Acquisition officer Upper Krishna Project Devadurga | S.Basavaraj Adv |
| 95 | L.A.C. 24/2014 (HEARING) | 16-01-2021 | Yellappa Vs Spl Land Acquisition officer Upper Krishna Project Devadurga | S.Basavaraj Adv |
| 96 | L.A.C. 25/2014 (HEARING) | 16-01-2021 | Lingappa So Narasappa Vs Spl Land Acquisition officer Upper Krishna Project Devadurga | S.Basavaraj Adv |

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|----------------|------------------------------|-------------------------|---|----------------------|
| 97 | L.A.C. 8/2014 (A.D.R.) | 16-01-2021 | SYED KHAJAMOINUDDIN Vs LAOAC RAICHUR | |
| 98 | O.S. 70/2018 (ISSUES) | 16-01-2021 | Gogineni Radhakrishna S/o Late G Venkateshwar Rao Vs Raghavaiah Alias R Raghavendra S/o Hanmanthaiah | BASANGOUDA KOPPAR |
| 99 | O.S. 194/2019 (ISSUES) | 16-01-2021 | Karnataka Grameena Bank Vs Shashwath Reddy S/o of Shivaraj Patil | A.N.Raj |
| 100 | L.A.C. 72/2014 (EVIDENCE) | 16-01-2021 | Yesu So Late Huligeppa Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 101 | L.A.C. 73/2014 (EVIDENCE) | 16-01-2021 | Lachanavva Wo Late Ramanna Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 102 | L.A.C. 74/2014 (EVIDENCE) | 16-01-2021 | David So Hareppa Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 103 | L.A.C. 75/2014 (EVIDENCE) | 16-01-2021 | Gundappa So Shivappa Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 104 | L.A.C. 76/2014 (EVIDENCE) | 16-01-2021 | Bhemavva Wo Late Ramappa Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 105 | L.A.C. 77/2014 (EVIDENCE) | 16-01-2021 | Ramappa So Sanna Yallappa Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 106 | L.A.C. 78/2014 (EVIDENCE) | 16-01-2021 | Lachamavva Wo Huligeppa Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 107 | L.A.C. 79/2014 (EVIDENCE) | 16-01-2021 | Mudukappa So Hanumantha Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 108 | L.A.C. 80/2014 (EVIDENCE) | 16-01-2021 | Sharanappa So Malkappa Vs The Spl Land Acquisitions officer. | B.V.PATIL |

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| 109 | L.A.C. 81/2014 (EVIDENCE) | 16-01-2021 | Bheemappa So Durgappa Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 110 | L.A.C. 82/2014 (EVIDENCE) | 16-01-2021 | Desh @ Deshpande So Late Kuriram Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 111 | L.A.C. 83/2014 (EVIDENCE) | 16-01-2021 | Shantappa So Hanumayya Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 112 | L.A.C. 84/2014 (EVIDENCE) | 16-01-2021 | Hanumantha @ Hanumayya So Bassappa Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 113 | L.A.C. 85/2014 (EVIDENCE) | 16-01-2021 | Earappa So Hanumayya Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 114 | L.A.C. 86/2014 (EVIDENCE) | 16-01-2021 | Neelappa So Fakeerappa Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 115 | L.A.C. 87/2014 (EVIDENCE) | 16-01-2021 | Holiyamma Wo Late Basavaraj Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 116 | L.A.C. 89/2014 (EVIDENCE) | 16-01-2021 | Basappa So Lachamappa Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 117 | L.A.C. 90/2014 (EVIDENCE) | 16-01-2021 | Yankappa Wo Hanumantha Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 118 | L.A.C. 91/2014 (EVIDENCE) | 16-01-2021 | Mounesh So Shivanna Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 119 | L.A.C. 92/2014 (EVIDENCE) | 16-01-2021 | Yesumitra So Bheemappa Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 120 | L.A.C. 93/2014 (EVIDENCE) | 16-01-2021 | Basavaraj So Tayappa Vs The Spl Land Acquisitions officer. | B.V.PATIL |

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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|---|-------------------------|---|------------------------|
| 121 | L.A.C. 94/2014 (EVIDENCE) | 16-01-2021 | Ramappa So Basappa Coolie Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 122 | L.A.C. 95/2014 (EVIDENCE) | 16-01-2021 | Channayya @ Chinnayya So yallappa Vs The Spl Land Acquisitions officer. | B.V.PATIL |
| 123 | O.S. 14/2015 (EVIDENCE) IA/1/2015 | 16-01-2021 | Ashok Kumar So Hanumanthappa Vs Paradesh Raju So Satyanarayana | J. CHANDRASHEKAR PATIL |
| 124 | Misc 4/2015 (EVIDENCE) | 16-01-2021 | Smt. Chandrika Wo Venkanna Yenni Vs Smt Leela Wo Late Parhald Rao | |
| 125 | O.S. 255/2016 (EVIDENCE) | 16-01-2021 | K.Venkatesh S/o K.Gangaraju Vs K.Gangaraju S/o K.Yankanna | GUMMA BASAVARAJ |
| 126 | O.S. 260/2016 (EVIDENCE) | 16-01-2021 | Smt.Renukamma alias Vijayalaxmi Vs N.Sharanabasappa S/o Sharanappa Neelagal | DODDAPPA ATTANOOR |
| 127 | O.S. 17/2017 (EVIDENCE) | 16-01-2021 | Lakshmana W/o Basalingappa Vs Jambanna S/o Yamkappa | BALASWAMY |
| 128 | O.S. 99/2017 (EVIDENCE) IA/1/2017 | 16-01-2021 | Hampayya S/o Late Diddi Yankappa Vs Ayyanna S/o Late Diddi Yankappa | C A Rubb |
| 129 | O.S. 159/2017 (EVIDENCE) | 16-01-2021 | Shivamma W/o Venkatapur Bassanna Vs G Veernagouda S/o Late G Lingappa | GUMMA BASAVARAJ |
| 130 | O.S. 185/2017 (EVIDENCE) | 16-01-2021 | K Purnachandra Rao S/o Venkatratnam Vs C H Jagadish S/o Sitaramayya | Basavaraj Patil |
| 131 | Misc 28/2017 (EVIDENCE) IA/1/2017 | 16-01-2021 | Sumangala D/o Late veerbhadrappa Malipatil Vs Pampanagouda S/o Chandrashekarappa | MALLIKARJUN |

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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
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| 132 | O.S. 204/2017 (EVIDENCE) | 16-01-2021 | Beerappa S/o Kareppa Hanangi Vs Satyamma W/o Kareppa | GUMMA BASAVARAJ |
| 133 | O.S. 34/2018 (EVIDENCE) IA/1/2018 | 16-01-2021 | Sarasvathi W/o Late Narsoji Vs Smitha W/o Raghavendra Warkar | S K Purohit |
| 134 | M.C. 12/2018 (EVIDENCE) IA/1/2018 | 16-01-2021 | Sanjeev Kumar S/o Mahadevappa Vs Earamma W/o Sanjeev Kumar D/o Neelappa | Siddalingappa |
| 135 | O.S. 106/2018 (EVIDENCE) | 16-01-2021 | B.K. Shivashankara Nayak S/o Boodeppa Vs Venkatesh S/o Shivaji | GUMMA BASAVARAJ |
| 136 | O.S. 10/2019 (EVIDENCE) IA/1/2019 | 16-01-2021 | Renukamma Alias Durugamma D/o Hanumanthappa Kabber W/o Shivaraj Vs Kanakappa S/o Hanumanthappa Kabber | Siddalingappa |
| 137 | L.A.C. 2/2019 (EVIDENCE) | 16-01-2021 | Hanumanthraya S/o Narsingappa Karkal Vs Spl. Land Acquisition Officer | Prabhudev Patil |
| 138 | R.A. 54/2016 (ARGUMENTS) | 16-01-2021 | Vegeshi Satyanarayana Raju Vs Sabjalli Sab | Udaya Kirthi 861/93 |
| 139 | O.S. 218/2015 (ORDERS) | 16-01-2021 | Kum.Tanuja Do Late Shivanagouda Vs Smt.Lalitamma Wo Late Sharanappa Marchethal | SHASHIDHAR GOUDA KELUR |
| 140 | O.S. 25/2018 (ORDERS) IA/1/2018 | 16-01-2021 | Smt. Nagamma W/o Late Basanagouda Vs Sri. Sharanabasava S/o Late Basanagouda | MD. ASIF HUSSAIN |
| 141 | O.S. 76/2014 (ARGUMENTS) | 16-01-2021 | Smt. Mallamma Vs Linganagouda | SRI.B.V.PATIL |
| 142 | O.S. 214/2014 (ARGUMENTS) | 16-01-2021 | Lingana gouda So Late Adeppa Sanbal Vs Kalaka Mallappa So Late Adeppa Sanbal by Lrs. and others | M.MARIBASANGOUDA |

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|----------------|--|-------------------------|--|-----------------|
| 143 | O.S. 15/2018 (ARGUMENTS) IA/1/2018 | 16-01-2021 | Channamma W/o Ayyanagouda Mulimani Vs Sugamma W/o Channappa Madalapur | PAMPANNA METI |
| 144 | Misc 39/2018 (ARGUMENTS) IA/1/2018 | 16-01-2021 | Padmavathi W/o G. Nageshwara Rao Vs C.H. Srinivas S/o C.H. Ramarao | G.S.R.K. Reddy |
| 145 | O.S. 68/2014 (NULL) | 16-01-2021 | GIRVANEMMA Vs KAPAGAL BASAVARAJ | C.PANDU |
| 146 | R.A. 51/2019 (L.C.R.) | 16-01-2021 | Basavaraj S/o Gurlingappa Vs Hampayya Swamy S/o Nagayyaswamy | SM Sajjihala |

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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--|-------------------------|--|------------------------------|
| 1 | FDP 6/2012 (SUMMONS) | | K. Srinivas Vs Mangayamma | K. Amaregouda. |
| 2 | O.S. 412/2020 (APPEARANCE OF PARTY) IA/1/2020 | | Smt. Rakhee Sarkar W/o. Partha Mondal Vs Sri. Bibhuti Bhoshan Sarakar @ Vibhuthi Sarkar S/o. Sanyasi Sarakar | SHARANABASAVARAJ SHIRADDI |
| 3 | O.S. 373/2019 (COGNIZANCE) | | Smt. Basamma W/o. Pampanna Vs Basappa S/o. Narasimhappa | J Rayappa |
| 4 | O.S. 310/2020 (COGNIZANCE) | | Smt. Pyari jaan W/o. Abdul Khan Vs Shareefa W/o. Shameed Ali | M.D.Jaffer |
| 5 | O.S. 136/2013 (FOR COMPLIANCE) | | Rasul sab So Maheboob Sab Vs Dinesh So Channappa. | MDJ. |

Cases listed below are adjourned due to Covid 19

| | | | | |
|----|--|-------------------|--|-----------------------------------|
| 6 | EX 38/2017 (SUMMONS) | 05-01-2021 | Amarayya S/o Siddayya Vs Sri. Lakpati S/o Hanumanthappa | M.D.Jaffer |
| 7 | O.S. 301/2019 (SUMMONS) | 05-01-2021 | UCO Bank Vs Amareshappa S/o Bheemappa Ammanavar Dead by LR Smt. Basamma | SREEDHAR SESHAGIRI KULKARNI |
| 8 | O.S. 166/2020 (SUMMONS) | 05-01-2021 | Vishwanath S/o Late Virupakshaiah Vs Chandrashekaraiyah S/o. Late Virupakshaiah | M.Kalingappa. |
| 9 | O.S. 223/2020 (SUMMONS) | 05-01-2021 | Hanumantha S/o. Late Yankappa Agasimundin Vs Bhimanna S/o. Timmanagouda | SREEDHAR SESHAGIRI KULKARNI |
| 10 | O.S. 205/2020 (EVIDENCE) IA/1/2020 | 05-01-2021 | Smt. Roshan Bebi W/o. Alamsab Dumti Vs Chand Sab S/o. Rajasab Pinjar | M.Kalingappa. |

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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|------------------------------|-----------------------------------|-------------------------|--|-----------------------------|
| 1 | Crl.Misc. 1131/2013 (SUMMONS) | | Hampamma alias Laxmi Wo Srinivas Vs Srinivas Vaddar So Narasappa. | SVP |
| 2 | Crl.Misc. 70/2019 (SUMMONS) | | Shanthamma W/o Basavaraj Kabber Vs Basavaraj S/o Late Venkappa Kabber | M. Amaregouda J. Rayappa |
| COURT NOTICE TO PLFT. | | | | |
| 3 | Crl.Misc. 351/2019 (SUMMONS) | | Smt. Shivamma W/o Mahadeva Vs Mahadeva S/o Siddappa Doddamaneyavaru | Thimmappa Dasar |
| 4 | C.C. 581/2011 (EVIDENCE) | | State of Karnataka Vs Yankappa | APP M. Amaregouda |
| 5 | C.C. 789/2015 (EVIDENCE) | | State by Turvihal P.S. Vs Gopineedi Lakshiminarayana So Sathyanarayana | APP |
| 6 | Crl.Misc. 23/2020 (EVIDENCE) | | Hirenappa S/o. Kariyappa Vs The Tahasildar (Registration of Birth and Death) Sindhanur. | J. Rayappa |
| 7 | Crl.Misc. 2186/2020 (EVIDENCE) | | Vijayrao S/o. Ramarao Vs The Tahashildar, Birth and Deaths Registration, Tahasil office, Sindhanur | E.H. Nandihalli |
| 8 | Crl.Misc. 2187/2020 (EVIDENCE) | | Virupanna S/o. Yankappa Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur | E.H. Nandihalli |
| 9 | Crl.Misc. 2190/2020 (EVIDENCE) | | Hanumamma W/o. Ramappa Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur | E.H. Nandihalli |
| 10 | Crl.Misc. 2191/2020 (EVIDENCE) | | Nagamma W/o. Late Earappa Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur | E.H. Nandihalli |

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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--|-------------------------|--|---|
| 11 | Crl.Misc. 2240/2020 (EVIDENCE) | | Ramesh S/o Shekarappa Sajjan Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur | H.Mariyappa |
| 12 | Crl.Misc. 2241/2020 (EVIDENCE) | | Ramesh S/o Shekarappa Sajjan Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur | H.Mariyappa |
| 13 | C.C. 629/2011 (ARGUMENTS) | | State of Karnataka Vs Kumareppa | A.P.P. M. Amaregouda |
| 14 | C.C. 892/2016 (APPEARANCE OF ACCUSED) | | Turuvihal P.S. Vs Ningappa S/o Huchappa | APP SREEDHAR SESHAGIRI KULKARNI |
| 15 | C.C. 202/2015 (FRAMING OF CHARGE OR PLEA) | | Smt.Lalita Wo Dr.Nagesh Danapur Vs Dr.Nagesh So Hanumantha Dhanapur. | Balaswamy Santosh Virupaxgouda patil |
| 16 | Crl.Misc. 891/2017 (NOTICE TO RESPONDENT) | | G.Manideep S/o Laxminarayana throughnatural mother Gopinedi Geetavani Vs Gopinedi Laxminarayana S/o G. Satyanarayana | Anandkumar M |
| 17 | Crl.Misc. 890/2020 (NOTICE TO RESPONDENT) | | Kum. Mokshit S/o. Gurram Subhash Chandra Bose Vs Subhash Chandra bose S/o. Gurram Venkatarao | SREEDHAR SESHAGIRI KULKARNI |
| 18 | Crl.Misc. 1833/2020 (NOTICE TO RESPONDENT) | | Smt. Basamma W/o. Santhosh Vs Santhosh S/o. Late Shimitrappa Ganadal | Sharanayya Swamy |
| 19 | Crl.Misc. 2264/2020 (NOTICE TO RESPONDENT) | | Basanagouda S/o. Bheemangouda Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur | PAMPANAGOUDA |

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|---|---|-------------------------|--|------------------------|
| 20 | CrI.Misc. 2265/2020 (NOTICE TO RESPONDENT) | | Ammiraju B S/o. Gangaraju Vs The Tahasildar, Registrar of Birth and Death, Tahasil Office, Sindhanur | M. Satyanarayana |
| 21 | CrI.Misc. 2268/2020 (NOTICE TO RESPONDENT) | | B Satyavathi W/o B Subbarao Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur | J. Rayappa |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 22 | C.C. 467/2020 (SUMMONS) | 22-01-2021 | State by Balaganur PS Vs Basavaraj S/o Hanumanthappa | APP |
| 23 | C.C. 468/2020 (SUMMONS) | 22-01-2021 | State by Balaganur PS Vs Amarappa S/o Basappa | APP |
| 24 | C.C. 469/2020 (SUMMONS) | 22-01-2021 | State by Balaganur PS Vs Hanumantha S/o Karivirappa | APP |
| 25 | C.C. 961/2020 (SUMMONS) | 22-01-2021 | State by balaganur PS Vs Imamsab S/o Shamid Sab Raice owner | APP |
| 26 | C.C. 962/2020 (SUMMONS) | 22-01-2021 | State by Balaganur PS Vs Shivakumar S/o Pampayya swamy | APP |
| 27 | C.C. 963/2020 (SUMMONS) | 22-01-2021 | State by Balaganur PS Vs Veerayya Hiremat S/o Basayya swamy | APP |
| 28 | C.C. 964/2020 (SUMMONS) | 27-01-2021 | State by Balaganur PS Vs Virupanna S/o Durugappa Halli | APP |
| 29 | C.C. 291/2014 (EVIDENCE) | 27-01-2021 | State of Karnataka Vs Sukumuniyappa. | APP |
| 30 | C.C. 294/2014 (EVIDENCE) | 27-01-2021 | State of Karnataka Vs Yallamma. | APP |
| 31 | C.C. 427/2014 (EVIDENCE) | 27-01-2021 | Balaganur PS Vs Mahadevappa. | APP Thimmappa Dasar |
| 32 | C.C. 431/2014 (EVIDENCE) | 27-01-2021 | Balaganur PS Vs Thimmanagouda | APP |

PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani(Incharge)
ADDL CIVIL JUDGE AND JMFC, Sindhanur
Cause List Date: 11-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|-----------------------------|-------------------------|---|--------------------|
| 33 | C.C. 443/2014 (EVIDENCE) | 27-01-2021 | Balaganur PS Vs Siddappa | APP |
| 34 | C.C. 551/2014 (EVIDENCE) | 27-01-2021 | State of Karnataka Vs Narsappa. | APP |
| 35 | C.C. 650/2014 (EVIDENCE) | 27-01-2021 | P.S.I. of Balaganur P.S. Vs Nageshwararao | A.P.P. |
| 36 | C.C. 652/2014 (EVIDENCE) | 27-01-2021 | P.S.I. of Turvihah P.S. Vs Bheerappa So Siddappa Devaramani, | A.P.P. |
| 37 | C.C. 653/2014 (EVIDENCE) | 27-01-2021 | P.S.I. of Turvihah P.S. Vs Devaraj alias Maridevappa So Mudukappa | A.P.P. |
| 38 | C.C. 778/2014 (EVIDENCE) | 27-01-2021 | Balaganur PS Vs Sharanappa. | APP |
| 39 | C.C. 779/2014 (EVIDENCE) | 27-01-2021 | Balaganur PS Vs Mahadevappa | APP |
| 40 | C.C. 781/2014 (EVIDENCE) | 27-01-2021 | Balaganur PS Vs Channabasappa | APP |
| 41 | C.C. 787/2014 (EVIDENCE) | 27-01-2021 | Balaganur PS Vs Shanthappa | A.P.P. |
| 42 | C.C. 546/2015 (EVIDENCE) | 28-01-2021 | Balaganur PS Vs Naresh So Satyanarayana | A.P.P. |
| 43 | C.C. 604/2015 (EVIDENCE) | 28-01-2021 | Turvihal PS Vs Doddappa Gadigi So. Goudappa | A.P.P. |
| 44 | C.C. 649/2015 (EVIDENCE) | 28-01-2021 | State of Karnataka Vs Mailar So Dundappa Hosur, | BHEEMAGOUDA APP |
| 45 | C.C. 712/2015 (EVIDENCE) | 28-01-2021 | State of Karnataka Vs Sharanabasava So Kenchanna, | APP |
| 46 | C.C. 713/2015 (EVIDENCE) | 28-01-2021 | State of Karnataka Vs Sharanappa So Basavarajappa, | APP |

PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani(Incharge)
ADDL CIVIL JUDGE AND JMFC, Sindhanur
Cause List Date: 11-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|-----------------------------|-------------------------|--|------------------------|
| 47 | C.C. 772/2015 (EVIDENCE) | 28-01-2021 | State by Turvihal P.S. Vs Siddanagouda So Ramanagouda | APP |
| 48 | C.C. 774/2015 (EVIDENCE) | 28-01-2021 | State by Turvihal P.S. Vs Sri Sugurayya So Mallakajayya | APP |
| 49 | C.C. 794/2015 (EVIDENCE) | 28-01-2021 | State by Turvihal P.S. Vs Srinivas So Sathyanarayana | APP |
| 50 | C.C. 836/2015 (EVIDENCE) | 28-01-2021 | State by Balaganur P.S. Vs Basanagouda So Yamunappa Gouda Madigoudra | APP |
| 51 | C.C. 880/2015 (EVIDENCE) | 28-01-2021 | Smt.Renukamma Vs Hanumantha | B.S. |
| 52 | C.C. 897/2015 (EVIDENCE) | 28-01-2021 | State by Turvihal P.S. Vs Tomasa So Mudukappa | APP |
| 53 | C.C. 927/2015 (EVIDENCE) | 28-01-2021 | Balaganur P.S. Vs Kasturi Dirive of Bolero vehicla | APP |
| 54 | C.C. 965/2015 (EVIDENCE) | 28-01-2021 | Turvihal P.S. Vs Nagaraj | APP |
| 55 | C.C. 970/2015 (EVIDENCE) | 28-01-2021 | Turvihal P.S. Vs Gaddeppa | APP |
| 56 | C.C. 579/2016 (EVIDENCE) | 28-01-2021 | State by Balaganur P.S Vs Earappa | APP Thimmappa Dasar |
| 57 | C.C. 226/2019 (EVIDENCE) | 28-01-2021 | Balaganur P.S. Vs Arunkumar S/o. Ramesh | A.P.P M. Nagaraj |

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 11-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|--------------------------|---|-------------------------|--|-----------------|
| 1 | O.S. 317/2020 (SUMMONS) | | Smt. Radhika W/o. Shiva Kumar Vs Sharanegouda S/o. Late Bayangouda | H.Mariyappa |
| 2 | O.S. 326/2020 (SUMMONS) IA/1/2020 | | Shobha W/o Mariswami Vs Basavaraj S/o. Durgappa | G.V.Joshi |
| 3 | O.S. 416/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020 | | Dr. Prakash S/o. Late Devaraj Shet Vs Rohinidevi W/o. Babulal Jeerawala | Akbar Kandagal |
| WRITTEN STATEMENT | | | | |
| 4 | O.S. 288/2014 (COGNIZANCE) IA/1/2014 | | Bheerappa Badarli So. Gadeppa Vs Gadeppa Badarli | VBR |

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 11-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|----------------------------|-------------------------|---|-----------------------------------|
| 1 | C.C. 259/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Umakant S/o Yamanappa | SREEDHAR SESHAGIRI KULKARNI |
| 2 | C.C. 262/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Bheemanagouda S/o Ramanagouda Hosamani | SREEDHAR SESHAGIRI KULKARNI |
| 3 | C.C. 263/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Vithobha S/o Adiveppa Natekar | SREEDHAR SESHAGIRI KULKARNI |
| 4 | C.C. 265/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Mallanagouda S/o Bikshappa gouda | SREEDHAR SESHAGIRI KULKARNI |
| 5 | C.C. 269/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Vasanathkumar S/o Bhimakka | SREEDHAR SESHAGIRI KULKARNI |
| 6 | C.C. 270/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Suresh S/o H Basappa | SREEDHAR SESHAGIRI KULKARNI |
| 7 | C.C. 271/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Narasappa S/o Hanumappa | SREEDHAR SESHAGIRI KULKARNI |
| 8 | C.C. 274/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Jalalappa S/o Mogalppa Nayak | SREEDHAR SESHAGIRI KULKARNI |
| 9 | C.C. 286/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Basavaraj S/o Sharangouda Police Patil | SREEDHAR SESHAGIRI KULKARNI |
| 10 | C.C. 397/2018 (SUMMONS) | | Mahindra and Mahindra Financial Services Ltd. Vs RM Shivakumar S/o RM Siddeshwara Sharma | SREEDHAR SESHAGIRI KULKARNI |

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 11-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|----------------------------|-------------------------|---|-----------------------------------|
| 11 | C.C. 400/2018 (SUMMONS) | | Mahindra and Mahindra Financial Services Ltd Vs Bhairulal S/o Udayram | SREEDHAR SESHAGIRI KULKARNI |
| 12 | C.C. 405/2018 (SUMMONS) | | Mahindra and Mahindra Financial Services Ltd Vs Syed Liyak Pasha S/o Syed IBR | SREEDHAR SESHAGIRI KULKARNI |
| 13 | C.C. 429/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Sharanagouda S/o Laxmireddy | SREEDHAR SESHAGIRI KULKARNI |
| 14 | C.C. 431/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Yamunabai W/o Hanumappagouda Patil | SREEDHAR SESHAGIRI KULKARNI |
| 15 | C.C. 457/2018 (SUMMONS) | | Mahindra and Mahindra Financial Services Ltd. Vs Hampayya S/o Gurrappa | SREEDHAR SESHAGIRI KULKARNI |
| 16 | C.C. 464/2018 (SUMMONS) | | Mahindra and Mahindra Financial Services Ltd. Vs Khasim S/o Rehaman Saab Shaik | SREEDHAR SESHAGIRI KULKARNI |
| 17 | C.C. 470/2018 (SUMMONS) | | Mahindra and Mahindra Financial Services Ltd. Vs Ramesh S/o Mahadeva Eligar | SREEDHAR SESHAGIRI KULKARNI |
| 18 | C.C. 660/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Basappa S/o Shivappa Darmaray | SREEDHAR SESHAGIRI KULKARNI |
| 19 | C.C. 791/2018 (SUMMONS) | | Mahindra and Mahindra Financial Services Ltd. Vs Gaddeppa S/o Amaresh | SREEDHAR SESHAGIRI KULKARNI |
| 20 | C.C. 792/2018 (SUMMONS) | | Mahindra and Mahindra Financial Services Ltd. Vs Lingangouda S/o Earanna | SREEDHAR SESHAGIRI KULKARNI |

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 11-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|-----------------------------|-------------------------|--|-----------------------------------|
| 21 | C.C. 793/2018 (SUMMONS) | | Mahindra and Mahindra Financial Services Ltd. Vs Channappa S/o Balappa Hubballi | SREEDHAR SESHAGIRI KULKARNI |
| 22 | C.C. 794/2018 (SUMMONS) | | Mahindra and Mahindra Financial Services Ltd. Vs Shivashankar Singh alias Shivashankar Narasingh S/o Narayana Baan | SREEDHAR SESHAGIRI KULKARNI |
| 23 | C.C. 820/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Riyazuddin S/o Shaffiuddin Kurnool | SREEDHAR SESHAGIRI KULKARNI |
| 24 | C.C. 821/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Khajappa S/o Pradhani Jamadar | SREEDHAR SESHAGIRI KULKARNI |
| 25 | C.C. 823/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Abdul Faheem S/o Mohammed Haneef Sab | SREEDHAR SESHAGIRI KULKARNI |
| 26 | C.C. 1069/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs M Isamuddin S/o M Khaja Hussain | Ravikumar V. |
| 27 | C.C. 1073/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Babu Miyan S/o Rassso Patel | Ravikumar V. |
| 28 | C.C. 1074/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Vilas S/o Ramachandra Chitnallik | Ravikumar V. |
| 29 | C.C. 1077/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Shrikantreddy S/o Balareddy wadag | Ravikumar V. |

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 11-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|-----------------------------|-------------------------|---|-----------------------------------|
| 30 | C.C. 1136/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Mohd. Aslam S/o Imam Saab | SREEDHAR SESHAGIRI KULKARNI |
| 31 | C.C. 1140/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Sujata W/o Shivakumar Patil | SREEDHAR SESHAGIRI KULKARNI |
| 32 | C.C. 1142/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Shivakaranappa S/o Basavanappa Panchikatti | SREEDHAR SESHAGIRI KULKARNI |
| 33 | C.C. 1170/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Rasool Sab S/o Mohamad Shaik | Ravikumar V. |
| 34 | C.C. 1172/2018 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Kiran Kumar S/o Shivaram Rathod | Ravikumar V. |
| 35 | C.C. 541/2019 (SUMMONS) | | Mahindra and Mahindra Financial Services Ltd. Vs Nandappa S/o Gyanappa | SREEDHAR SESHAGIRI KULKARNI |
| 36 | C.C. 587/2019 (SUMMONS) | | Mahindra and Mahindra Financial Services Ltd. Vs Adivesh alias Adivappa S/o Ramalingappa | SREEDHAR SESHAGIRI KULKARNI |
| 37 | C.C. 632/2019 (SUMMONS) | | Mahindra and Mahindra Financial Services Ltd. Vs Shankarappa alias Shankargouda S/o Basavarajappa alias Basavarajappaoguda | SREEDHAR SESHAGIRI KULKARNI |
| 38 | C.C. 665/2019 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Abdul Khadeer S/o Abdul Rauf | SREEDHAR SESHAGIRI KULKARNI |
| 39 | C.C. 686/2019 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Khasim Patel S/o Rukknu Patel | SREEDHAR SESHAGIRI KULKARNI |

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 11-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|---|-------------------------|--|-----------------------------------|
| 40 | C.C. 691/2019 (SUMMONS) | | Mahindra Financial Services Ltd. Vs Shrishail S/o Siddaram | SREEDHAR SESHAGIRI KULKARNI |
| 41 | C.C. 692/2019 (SUMMONS) | | Mahindra and Mahindra Financial Services Ltd. Vs Satishkumar S/o Basavantraya Biradar | SREEDHAR SESHAGIRI KULKARNI |
| 42 | C.C. 927/2019 (SUMMONS) | | Mahindra Rural Housing Finance Company Ltd. Vs Hanumappa S/o Thimmayya Goular | Ravikumar V. |
| 43 | C.C. 930/2019 (SUMMONS) | | Mahindra Rural Housing Finance Company Ltd. Vs Devaraja S/o Hanumappa | Ravikumar V. |
| 44 | C.C. 935/2019 (SUMMONS) | | Mahindra Rural Housing finance co., Vs Mudiyappa S/o. Dharmappa | Ravikumar V. |
| 45 | C.C. 937/2019 (SUMMONS) | | Mahindra Rural Housing finance co., Vs krishnappa S/o. Thopanna Chouwan | Ravikumar V. |
| STEPS | | | | |
| 46 | C.C. 1035/2011 (SUMMONS) | | Amaresh.B. Vs Hanumanthappa | M.M.R. |
| 47 | CrI.Misc. 1981/2020 (NOTICE) | | H Maheboobi W/o. H Alamsab Vs The Tahashildar, Birth and Deaths Registration, Tahasil office, Sindhanur | SHRIDHAR ABKARI |
| 48 | CrI.Misc. 3087/2020 (APPEARANCE OF PARTY) | | Ayyappa S/o. Lingappa Vs The Thahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur | Basavaraj Aralahalli |
| 49 | CrI.Misc. 3088/2020 (APPEARANCE OF PARTY) | | Ayyappa S/o. Lingappa Vs The Tahasildar, Birth and Deaths Registration, Tahasil office, Sindhanur | Basavaraj Aralahalli |

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 11-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--|-------------------------|--|-----------------------------------|
| 50 | Crl.Misc. 3089/2020 (APPEARANCE OF PARTY) | | Smt. Vaishnavi W/o. Ananth Ashrit Vs Krishnachar Joshi S/o. Late Venkobachar | SREEDHAR SESHAGIRI KULKARNI |
| 51 | Crl.Misc. 3090/2020 (APPEARANCE OF PARTY) | | Smt. Vaishnavi W/o. Ananth Ashrit (D/o. Krishanchar Joshi) Vs Krishnachar Joshi S/o. Late Venkobachar | SREEDHAR SESHAGIRI KULKARNI |
| 52 | Crl.Misc. 3091/2020 (APPEARANCE OF PARTY) | | Hanumanth S/o. Amareshappa Vs The Tahasildar, Birth and Deaths Registration, Taluk Office, Sindhanur | M. Nagaraj |
| 53 | Crl.Misc. 3092/2020 (APPEARANCE OF PARTY) | | Shyamid Ali G S/o. Rajasab G Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur | Chidanandappa D Udbal |
| 54 | Crl.Misc. 3093/2020 (APPEARANCE OF PARTY) | | Durgappa S/o. Ningappa Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur | Chidanandappa D Udbal |
| 55 | Crl.Misc. 3094/2020 (APPEARANCE OF PARTY) | | Durgappa S/o. Ningappa Vs The Tahasildar, Birth and Deaths Registration, Tahasil office, Sindhanur | Chidanandappa D Udbal |
| 56 | Crl.Misc. 3095/2020 (APPEARANCE OF PARTY) | | Thippanna S/o. Mukhappa Vs The Tahasildar, Birth and Deaths, Registration, Tahasil Office, Sindhanur | Chidanandappa D Udbal |
| 57 | Crl.Misc. 3096/2020 (APPEARANCE OF PARTY) | | Shamid Ali G S/o. Rajasab G Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur | Chidanandappa D Udbal |
| 58 | Crl.Misc. 3097/2020 (APPEARANCE OF PARTY) | | Raja Husen Sab S/o. Husen Sab Vs The Registrar of Birth and deaths i.e. The Tahasildar, Tahasil Office, Sindhanur | Chidanandappa D Udbal |

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 11-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--|-------------------------|--|--------------------------------------|
| 59 | CrI.Misc. 3098/2020 (APPEARANCE OF PARTY) | | Parvathamma W/o. Sharanappa Vs The Registrar of Births and Deaths i.e. The Tahasildar, Tahasil Office, Sindhanur | Azam Pasha |
| 60 | C.C. 1121/2016 (HEARING) | | Vrresh Pyategoudar So. Lingaraddeppa Vs Smt. B. Sharadabavani Wo. G. Lokanath | SREEDHAR SESHADRIGIRI KULKARNI |
| 61 | C.C. 441/2018 (EVIDENCE) | | State by Rural PS Vs Syed Lathiff Peer Khadri S/o Syed Khadavali Peer Khadri | APP |
| 62 | C.C. 1669/2020 (APPEARANCE OF ACCUSED) | | Tungabhadra Pattina S.S Ni., Kustagi Road, Sindhanur. through its represented by CEO Vs Smt Sunandamma W/o. B. Lingappa | Basavarj Bavital |
| 63 | C.C. 1670/2020 (APPEARANCE OF ACCUSED) | | Tungabhadra Pattina S.S.Ni., Kustagi Road, Sindhanur. Vs Sri Budibasava s/o. Sugaiah Swamy | Basavarj Bavital |
| 64 | C.C. 1671/2020 (APPEARANCE OF ACCUSED) | | Tungabhadra Pattina S.S.Ni., Kustagi road, Sindhanur. Vs Sri Abdul Gaffur Hiregudda S/o. Khader Sab | Basavarj Bavital |
| 65 | C.C. 1672/2020 (APPEARANCE OF ACCUSED) | | Tungabhadra Pattina S.S.Ni., Kustagi Road, Sindhanur. Vs Sri Huchappa Deveragudi S/o. Gonappa | Basavarj Bavital |
| 66 | C.C. 1673/2020 (APPEARANCE OF ACCUSED) | | Tungabhadra Pattina S.S.Ni., Kustagi Road, Sindhanur. Vs Ahemed Carpenter S/o. Bashumiya R/o. Indira Nagar, Sindhanur. | Basavarj Bavital |
| 67 | C.C. 1674/2020 (APPEARANCE OF ACCUSED) | | Tungabhadra Pattina S.S.Ni., Kustagi road, Sindhanur. Vs Sri Y Rajanikant reddy S/o. Y Satyanarayana reddy | Basavarj Bavital |

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 11-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|---|-------------------------|---|-----------------------------------|
| 68 | C.C. 1675/2020 (APPEARANCE OF ACCUSED) | | Tungabhadra Pattina S.S.Ni., Kustagi Road, Sindhanur. Vs Somappa Bangi S/o. Earappa | Basavarj Bavital |
| 69 | C.C. 1676/2020 (APPEARANCE OF ACCUSED) | | Tungabhadra Pattina, S.S.Ni., Kustagi Road, Sindhanur. Vs Nagaraj Bali S/o. Durgappa | Basavarj Bavital |
| 70 | C.C. 1677/2020 (APPEARANCE OF ACCUSED) | | Tungabhadra Pattina, S.S.Ni., Kustagi Road, Sindhanur. Vs Hussain basha Huda S/o. Moulali | Basavarj Bavital |
| 71 | C.C. 1678/2020 (APPEARANCE OF ACCUSED) | | Tungabhadra Pattina S.S.Ni., Kustagi road, Sindhanur. Vs Dood Peer S/o. Meera Sab | Basavarj Bavital |
| 72 | C.C. 1679/2020 (APPEARANCE OF ACCUSED) | | Tungabhadra Pattina S.S.Ni., Kustagi Road, Sindhanur. Vs Basavaraj Maski s/o. Dodda Anandappa | Basavarj Bavital |
| 73 | C.C. 30/2018 (JUDGEMENT) | | State by Rural P S Vs Shekshavali S/o Khajasab Gujuri | APP |
| 74 | C.C. 381/2011 (FOR SETTLEMENT) | | State of Karnataka Vs Channaveeramma | APP C.P.K. |
| 75 | P.C. 36/2016 (FINAL REPORT) | | N.Pampanna So Mallappa, Vs Adireddy So Ramanareddy, | B.Basavaraj |
| 76 | CrI.Misc. 988/2019 (NOTICE TO RESPONDENT) | | Yamanamma W/o Hanumantha Vs Hanumantha S/o Hanumantha Saragar | VIRUPAKSHA MALIPATIL |
| 77 | P.C. 317/2019 (SWORN STATEMENT) | | Sri. Anand Kumar K S/o. Sharanappa Vs K Basanna Gouda S/o. Basalingappa Badarli | SREEDHAR SESHAGIRI KULKARNI |
| 78 | P.C. 44/2020 (SWORN STATEMENT) | | M/s. Renuka Rice Mill through its Propertior Vs M/s. Swastik Trading Co. Padma nagar, Bhaji market | SREEDHAR SESHAGIRI KULKARNI |

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 11-12-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|------------------------------------|-------------------------|--|------------------------|
| 79 | P.C. 51/2020 (SWORN STATEMENT) | | Basaveshwara Pattina S.S.Ni., Sindhanur. Vs Sri Maridevappa Mestri S/o. Basappa | M. Amaregouda |
| 80 | P.C. 52/2020 (SWORN STATEMENT) | | Basaveshwara Pattina S.S.Ni., Sindhanur. Vs Amaresh B S/o. Yankappa | M. Amaregouda |
| 81 | P.C. 180/2020 (SWORN STATEMENT) | | K Chakravathi S/o. K Raja Rao Vs Akbar S/o. Bandagi Sab | Shekarappa.D. |
| 82 | P.C. 181/2020 (SWORN STATEMENT) | | Sri. Shakthi Enterprises Sukalpete, Sindhanur Vs M/s. Yashasvi Super Market, Sindhanur | BASAVARAJ MALIPATIL |
| 83 | P.C. 182/2020 (SWORN STATEMENT) | | Sri. Shakthi Enterprises, Sukalpete, Sindhanur Vs M/s. Yashasvi Super Market, Sindhanur | BASAVARAJ MALIPATIL |
| 84 | P.C. 183/2020 (SWORN STATEMENT) | | Sri. Shakthi Enterprises, Sukalpete, Sindhanur Vs M/s. Yashasvi Super Market, Sindhanur | BASAVARAJ MALIPATIL |
| 85 | P.C. 197/2020 (SWORN STATEMENT) | | The Manager, SUCO Souharda Sahakari Niyamith Bank, Br. Sindhanur Vs T.Shivashekarappa S/o. Mahadevappa | N. Ramanagouda |
